NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/88/2016

NAME OF THE PETITIONER(S)

: Shankar Sundaram

NAME OF THE RESPONDENT(S)

: M/s Amalgamations Private Limited & 47 Others

UNDER SECTION

: 397/398, 402, 403, 235(2) & 214

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. NAJEEB USHAN KHAN HIS RUCHAN & ARVA

ton Patitions

1. KRISHNA SRINIVASAN

DWARAKESH. P.

For S. Ramasubramanian

Shri Najeeb Usman Khan, counsel for petitioner present. Shri Krishna Srinivasan, counsel for R1 & R2 and Shri R Murari, counsel for R4 are present. Both the counsels reported that the matter is sub judice before the Apex Court and prayed time for reporting on the same. Time extended at their request. Put up on 20.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)